# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO. 1792 TO BE ANSWERED ON 06<sup>TH</sup> MARCH, 2018

### FCI PROCUREMENT CENTRES

### 1792. SHRI SATISH CHANDRA DUBEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the State of Bihar has adequate number of FCI centres to procure paddy or wheat;

(b) whether the Government has any plan to increase the number of FCI centres in Bihar in future; and

(c) if so, the details thereof?

#### ANSWER

# MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a), (b) & (c): State Govt. of Bihar has adopted De-Centralised System of Procurement (DCP) for Wheat and Paddy, w.e.f KMS 2013-14 onwards and all procurement activities are being carried out by State Govt./its agencies through Vyapar Mandal and Primary Agriculture Co-operative societies (PACS). In a DCP State, the State procures, stores and distributes the foodgrains. Only the shortfall in requirement to meet NFSA allocation is taken from FCI or excess over NFSA requirement is handed over to FCI. FCI inducts foodgrain from surplus procuring States to meet the shortfall and move out the excess taken from State to consuming States.

FCI is not involved in the procurement of paddy & wheat in the State.

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